

CENTRAL ADMINISTRATIVE TRIBUNAL

MANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 29 SEP 1994

APPLICATION NO: 1547 of 1994.

APPLICANTS:- Sri.Rahamathulla and Sixteen Others.,
V/S.

RESPONDENTS:- The Senior Divisional Commercial Manager,
Southern Railway, Bangalore and Others.

To

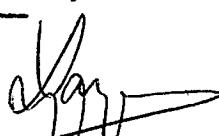
1. Sri.S.Raju, Advocate,
No.114, Upstairs,
Gandhi Bazaar,
Basavanagudi, Bangalore-4.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 23rd September, 1994.

Issued on
30/9/94

of for 
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

ORIGINAL APPLICACTION NUMBER 1547 OF 1994

FRIDAY, THIS THE 23RD DAY OF SEPTEMBER, 1994.

Mr. Justice P.K. Shyamsundar, .. Vice-Chairman.

Mr. T.V. Ramanan, ... Member(A)

1. Rahamathulla,
S/o Abdul Sattar,
Aged about 48 years.
2. Yusuff Khan,
S/o Moosa Khan,
Aged about 48 years.
3. Jayaram N.,
S/o Sri Narasimha,
Aged about 38 years.
4. Syed Rizwanulla,
Aged about 35 years
5. G.Selva Shekar,
S/o Govindaswamy,
Aged about 34 years.
6. Akbar Baig Bijapur,
S/o Khader Baig,
Aged 38 years.
7. G.Ravikumar,
S/o Gopal, Aged about 32 years.
8. Anwar,
S/o Fakruddin, Aged 38 years.
9. V.Louis,
S/o Veera Raghavan, Aged 39 years.
10. K.Ponnuswamy,
S/o Kondaswamy, Aged about 49 years.
11. R.Ramakrishna,
S/o Ramaiah, Aged 38 years.
12. Ameer Jan,
S/o Mohd. Zobribee,
Aged about 38 years.
13. S.Ramaiah,
S/o Siddappa, Aged about 48 years.
14. Narayanaswamy,
S/o Krishnan, Aged about 34 years.
15. Kumara,
S/o Venkoba Rao, Aged about 34 years.
16. V.Ramesh Kumar,
S/o B.Venkatesh, Aged about 39 years.
17. G.Padmanabha,
S/o R.Gurumurthy, Aged about 37 years.

All are working as Hamals in
Bangalore City Southern Railways
under Station Superintendent/City
Railway Station, Bangalore City.

.. Applicants.

(By Advocate Shri S.Raju)



v.

1. Senior Divisional Commercial Manager, Southern Railway, Bangalore Division, Bangalore-560 023.
2. The Divisional Personnel Officer, Southern Railway, Bangalore Division, Bangalore-560 023.
3. The Station Superintendent, City Railway Station, Southern Railway, Bangalore Division, Bangalore-560 023.

.. Respondents.

ORDER

Mr. Justice P.K.Shyamsundar, Vice-Chairman:-

After having heard the learned counsel for the applicants, we think it appropriate to direct the applicants to make an apposite representation to the administration concerned highlighting the difficulties in carrying out the responsibilities to be discharged under the impugned order. It is pointed out that without the guidance or assistance of a clerk, it is not possible for the applicants to perform the work of loading and unloading in the transhipment section and there is every likelihood of things going awry without assistance of a clerk. This aspect of the matter was highlighted during the arguments. We are sure the administration will even now realise the need for continuance of the assistance of a clerk as afforded earlier. With these observations and with a direction to the applicants to make a proper representation to the administration, we dispose of this application as aforesaid for the present.

Sdr

MEMBER(A)

Sdr

VICE-CHAIRMAN.



Section Officer np/
Central Administrative Tribunal
Bangalore Bench
Bangalore